

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.M.P./184/2007**

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SASHI KANT TODI ALIAS SASHI BABU  
FINANCER AND ANR.

..... Petitioners

-- Versus --

STATE OF JHARKHAND AND ANR.

..... Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioners :- Mr. Indrajit Sinha, Advocate

For the State :- APP

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**19/08.09.2021** This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 23.09.2021.

**( Sanjay Kumar Dwivedi, J)**

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